

**SUPREME COURT OF INDIA**

Tomorrowland Technologies Exports Ltd.

Vs.

Housing and Urban Development Corporation Ltd.

SLP(Civil)No.11525/2018

(S.A.Bobde and L.Nageswara Rao,JJ.,)

20.04.2018

**ORDER**

1. Delay condoned.
2. Issue notice returnable in four weeks. Dasti service, in addition, is permitted.